

LOK SABHA

PAPERS TO BE LAID ON THE TABLE

Monday, December 15, 2025

SHRI GAJENDRA SINGH SHEKHAWAT to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2023-2024.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

SHRI JAYANT CHAUDHARY to lay on the Table:-

- (1) A copy of the Apprenticeship (Amendment) Rules, 2025 (Hindi and English versions) published in Notification No. G.S.R. 610(E) in Gazette of India dated 8th September, 2025 under sub-section (3) of Section 37 of the Apprentices Act, 1961.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Entrepreneurship and Small Business Development, Noida, for the year 2024-2025, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for Entrepreneurship and Small Business Development, Noida, for the year 2024-2025.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Instructional Media Institute, Chennai, for the year 2024-2025, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Instructional Media Institute, Chennai, for the year 2024-2025.

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Vocational Education and Training, New Delhi, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Vocational Education and Training, New Delhi, for the year 2024-2025.

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha Andhra Pradesh, Vijayawada, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha Andhra Pradesh, Vijayawada, for the year 2023-2024.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha Kerala, Thiruvananthapuram, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha Kerala, Thiruvananthapuram, for the year 2023-2024.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Odisha School Education Programme Authority, Samagra Shiksha Odisha, Bhubaneswar, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Odisha School Education Programme Authority, Samagra Shiksha Odisha, Bhubaneswar, for the year 2024-2025.

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Nagaland Education Mission Society, Kohima, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nagaland Education Mission Society, Kohima, for the year 2023-2024.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

SHRI PANKAJ CHAUDHARY to lay on the Table:-

(1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Commercial) (No. 18 of 2025) (Compliance Audit Observations)- for the year ended March, 2023 under Article 151(1) of the Constitution.

(2) A copy of the Public Enterprises Survey, 2024-2025 (Hindi and English versions).

(3) A copy of the Statement (Hindi and English versions) on Half yearly Review of the Trends in Receipts and Expenditure in relation to the Budget at the end of the First Half of Financial year 2025-2026 under Section 7(1) of the Fiscal Responsibility and Budget Management Act, 2003.

(4) A copy of the National Bank for Financing Infrastructure and Development General (Amendment) Rules, 2025 (Hindi and English versions) published in Notification No. G.S.R.514(E) in Gazette of India dated 30th July, 2025 under Section 33 of the National Bank for Financing Infrastructure and Development Act, 2021.

(5) A copy each of the following notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

(i) The Levy of Fees (Customs Documents) Amendment Regulations, 2025 published in Notification No. S.O.4940(E) in Gazette of India dated 30th October, 2025, together with an explanatory memorandum.

(ii) The Sea Cargo Manifest and Transshipment (Fourth Amendment) Regulations, 2025 published in Notification No. G.S.R.727(E) in Gazette of India dated 30th September, 2025, together with an explanatory memorandum.

(iii) The Customs (Voluntary Revision of Entries Post Clearance) Regulations, 2025 published in Notification No. S.O.4941(E) in Gazette of India dated 30th October, 2025, together with an explanatory memorandum.

(iv) The Customs (Finalisation of Provisional Assessment) Regulations, 2025 published in Notification No. G.S.R.629(E) in Gazette of India dated 12th September, 2025, together with an explanatory memorandum.

(v) The Project Imports (Amendment) Regulations, 2025 published in Notification No. G.S.R.876(E) in Gazette of India dated 28th November, 2025, together with an explanatory memorandum.

(6) A copy each of the following notifications (Hindi and English versions) under section 29 of the International Financial Services Centres Authority Act, 2019:-

(i) The International Financial Services Centres Authority (TechFin and Ancillary Services) Regulations, 2025 published in Notification No. IFSCA/GN/2025/005 in Gazette of India dated 10th July, 2025.

(ii) The International Financial Services Centres Authority (Procedure for making regulations and subsidiary instructions) Regulations, 2025 published in Notification No. IFSCA/GN/2025/006 in Gazette of India dated 23rd July, 2025.

(iii) The International Financial Services Centres Authority (Fund Management) (Amendment) Regulations, 2025 published in Notification No. IFSCA/GN/2025/007 in Gazette of India dated 30th July, 2025.

(iv) The International Financial Services Centres Authority (Payments Regulatory Board) Regulations, 2025 published in Notification No. IFSCA/GN/2025/008 in Gazette of India dated 16th September, 2025.

(iv) The International Financial Services Centres Authority (Performance Review Committee) (Amendment) Regulations, 2025 published in Notification No. IFSCA/GN/2025/009 in Gazette of India dated 8th October, 2025.

(v) The International Financial Services Centres Authority (Payment and Settlement Systems) (Amendment) Regulations, 2025 published in Notification No. IFSCA/GN/2025/010 in Gazette of India dated 8th October, 2025.

(vi) The International Financial Services Centres Authority (Listing) (Amendment) Regulations, 2025 published in Notification No. IFSCA/GN/2025/011 in Gazette of India dated 14th October, 2025.

(7) A copy each of the following notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-

- (i) The Securities and Exchange Board of India (Alternative Investment Funds) (Third Amendment) Regulations, 2025 published in Notification No. F.No. SEBI/LAD-NRO/GN/2025/274 in Gazette of India dated 18th November, 2025.
- (ii) The Securities and Exchange Board of India (Custodian) (Amendment) Regulations, 2025 published in Notification No. SEBI/LAD-NRO/GN/2025/267 in Gazette of India dated 18th September, 2025.

(8) A copy each of the following Notifications (Hindi and English versions) under Section 48 of the Foreign Exchange Management Act, 1999:-

- (i) The Foreign Exchange Management (Borrowing and Lending) (Amendment) Regulations, 2025 published in Notification No. FEMA 3(R)(4)/2025-RB in Gazette of India dated 6th October, 2025.
- (ii) The Foreign Exchange Management (Foreign Currency Accounts by a person resident in India) (Seventh Amendment) Regulations, 2025 published in Notification No. FEMA 10(R)(7)/2025-RB in Gazette of India dated 6th October, 2025.
- (iii) The Foreign Exchange Management (Export of Goods and Services) (Second Amendment) Regulations, 2025 published in Notification No. FEMA 23(R)/(7)/2025-RB in Gazette of India dated 14th November, 2025.

(9) A copy of the Banking Companies (Nomination) Rules, 2025 (Hindi and English versions) published in Notification No. G.S.R.790(E) in Gazette of India dated 27th October, 2025 under sub-section (5) of Section 52 of the Banking Regulation Act, 1949.

(10) A copy each of the following Notifications (Hindi and English versions) under Section 25 of the Coinage Act, 2011: -

- (i) The Coinage (Issue of Commemorative Coin on the occasion of Platinum Jubilee Celebration of Indian Institute of Technology, Kharagpur) Rules, 2025 published in Notification No. G.S.R.547(E) in Gazette of India dated 12th August, 2025.

- (ii) The Coinage (Issue of Commemorative Coin on the occasion of 108th Birth Anniversary of Shri Satyapramoda Teertha Swami Ji) Rules, 2025 published in Notification No. G.S.R.560(E) in Gazette of India dated 18th August, 2025.
- (iii) The Coinage (Issue of Commemorative Coin on the occasion of Birth Centenary of Dr. Bhupen Hazarika) Rules, 2025 published in Notification No. G.S.R.580(E) in Gazette of India dated 26th August, 2025.
- (iv) The Coinage (Issue of Commemorative Coin on the occasion of 150th Birth Anniversary of Acharya Jawahar Lal Ji Maharaj) Rules, 2025 published in Notification No. G.S.R.597(E) in Gazette of India dated 1st September, 2025.
- (v) The Coinage (Issue of Commemorative Coin on the occasion of 150th Birth Anniversary of Sardar Vallabhbhai Patel) Rules, 2025 published in Notification No. G.S.R.724(E) in Gazette of India dated 30th September, 2025.
- (vi) The Coinage (Issue of Commemorative Coin on the occasion of one hundred years of Rashtriya Swayamsevak Sangh) Rules, 2025 published in Notification No. G.S.R.726(E) in Gazette of India dated 30th September, 2025.
- (vii) The Coinage (Issue of Commemorative Coin on the occasion 200th Anniversary of Rani Channamma's victory at Kittur) Rules, 2025 published in Notification No. G.S.R.774(E) in Gazette of India dated 22nd October, 2025.
- (viii) The Coinage (Issue of Commemorative Coin on the occasion of Two Hundredth Birth Anniversary of Mahrashi Dayanad Saraswati) Rules, 2025 published in Notification No. G.S.R.800(E) in Gazette of India dated 30th October, 2025.
- (ix) The Coinage (Issue of Commemorative Coin on the occasion of One Hundred Fifty Year Celebration of Arya Samaj) Rules, 2025 published in Notification No. G.S.R.801(E) in Gazette of India dated 30th October, 2025.

- (x) The Coinage (Issue of Commemorative Coin on the occasion of completion of fifty years of NHPC Limited) Rules, 2025 published in Notification No. G.S.R.817(E) in Gazette of India dated 4th November, 2025.
- (xi) The Coinage (Issue of Commemorative Coin on the occasion of commemoration of 150 years of 'Vande Mataram') Rules, 2025 published in Notification No. G.S.R.822(E) in Gazette of India dated 6th November, 2025.
- (xii) The Coinage (Issue of Commemorative Coin on the occasion of commemoration of Sri Guru Tegh Bahadur Ji's 350th Martyrdom Day) Rules, 2025 published in Notification No. G.S.R.860(E) in Gazette of India dated 24th November, 2025.
- (xiii) The Coinage (Issue of Commemorative Coin on the occasion of commemoration of 550th Year Celebration of Shree Samsthan Gokarn Partagali Jeevottam Math) Rules, 2025 published in Notification No. G.S.R.867(E) in Gazette of India dated 26th November, 2025.

(11) A copy of the Annual Report (Hindi and English versions) of the Institute of Economic Growth, Delhi, for the year 2024-2025, alongwith Audited Accounts.

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Insurance Regulatory and Development Authority of India, Hyderabad, for the year 2024-2025.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Insurance Regulatory and Development Authority of India, Hyderabad, for the year 2024-2025.

(13) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the United India Insurance Company Limited, Chennai, for the year 2024-2025.

(ii) Annual Report of the United India Insurance Company Limited, Chennai, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (b) (i) Review by the Government of the working of the New India Assurance Company Limited, Mumbai, for the year 2024-2025.
- (ii) Annual Report of the New India Assurance Company Limited, Mumbai, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Review by the Government of the working of the National Insurance Company Limited, Kolkata, for the year 2024-2025.
- (ii) Annual Report of the National Insurance Company Limited, Kolkata, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (d) (i) Review by the Government of the working of the Oriental Insurance Company Limited, New Delhi, for the year 2024-2025.
- (ii) Annual Report of the Oriental Insurance Company Limited, New Delhi, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(14) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31st March, 2025 together with Auditor's Report thereon: -

- (i) Andhra Pradesh Grameena Vikas Bank, Hanumakonda
- (ii) Andhra Pragathi Grameena Bank, Kadapa
- (iii) Arunachal Pradesh Rural Bank, Papum Pare
- (iv) Aryavart, Lucknow
- (v) Assam Gramin Vikash Bank, Guwahati
- (vi) Bangiya Gramin Vikash Bank, Murshidabad
- (vii) Baroda Gujarat Gramin Bank, Vadodara
- (viii) Baroda Rajasthan Kshetriya Gramin Bank, Ajmer
- (ix) Baroda U.P. Bank, Gorakhpur
- (x) Chaitanya Godavari Grameena Bank, Guntur
- (xi) Chhattisgarh Rajya Gramin Bank, Raipur

- (xii) Dakshin Bihar Gramin Bank, Patna
- (xiii) Ellaquai Dehati Bank, Srinagar
- (xiv) Himachal Pradesh Gramin Bank, Mandi
- (xv) J&K Grameen Bank, Jammu
- (xvi) Jharkhand Rajya Gramin Bank, Ranchi
- (xvii) Karnataka Gramin Bank, Ballari
- (xviii) Karnataka Vikas Grameena Bank, Dharwad
- (xix) Kerala Gramin Bank, Thiruvananthapuram
- (xx) Madhya Pradesh Gramin Bank, Indore
- (xxi) Madhyanchal Gramin Bank, Sagar
- (xxii) Maharashtra Gramin Bank, Chhatrapati Sambhajinagar
- (xxiii) Manipur Rural Bank, Imphal
- (xxiv) Meghalaya Rural Bank, Shillong
- (xxv) Mizoram Rural Bank, Aizawl
- (xxvi) Nagaland Rural Bank, Kohima
- (xxvii) Odisha Gramya Bank, Bhubaneswar
- (xxviii) Paschim Banga Gramin Bank, Howrah
- (xxix) Prathama U.P. Gramin Bank, Moradabad
- (xxx) Puduvai Bharthiar Grama Bank, Puducherry
- (xxxi) Punjab Gramin Bank, Kapurthala
- (xxxii) Rajasthan Marudhara Gramin Bank, Jodhpur
- (xxxiii) Saptagiri Grameena Bank, Chittoor
- (xxxiv) Sarva Haryana Gramin Bank, Rohtak
- (xxxv) Saurashtra Gramin Bank, Rajkot
- (xxxvi) Tamil Nadu Grama Bank, Salem
- (xxxvii) Telangana Grameena Bank, Hyderabad

- (xxxviii) Tripura Gramin Bank, Agartala
- (xxxix) Utkal Grameen Bank, Bolangir
- (xl) Uttarbanga Kshetriya Gramin Bank, Cooch Behar
- (xli) Uttar Bihar Gramin Bank, Muzaffarpur
- (xlii) Uttarakhand Gramin Bank, Dehradun
- (xliii) Vidarbha Konkan Gramin Bank, Nagpur
- (15) A copy of the Consolidated Review (Hindi and English versions) by the Government of the working of the Regional Rural Banks mentioned at (14) above.
- (16) A copy of the Notification No. G.S.R.885(E) (Hindi and English versions) published in Gazette of India dated 7th December, 2025, together with an explanatory memorandum making certain amendments in Notification No. 3/2021-Customs(CVD) dated 9th March, 2021 under sub-section (7) of Section 9A of the Customs Tariff Act, 1975.
- (17) A copy of the Notification No. G.S.R.667(E) (Hindi and English versions) published in Gazette of India dated 17th September, 2025, together with an explanatory memorandum making certain amendments in Notification No. 9/2017-Integrated Tax (Rate), dated 28th June, 2017 dealing with GST exemption on supply of services as recommended by the GST Council in its 56th Meeting held on 03.09.2025 under Section 166 of the Central Goods and Service Tax Act, 2017.

SUSHRI SHOBHA KARANDLAJE to lay on the Table:-

- (1) A copy of the Code on Wages (Central Advisory Board) Amendment Rules, 2025 (Hindi and English versions) published in Notification No. G.S.R.720(E) in Gazette of India dated 26th September, 2025 under sub-section (4) of Section 67 of Code on Wages, 2019.
- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2024-2025.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2024-2025 together with Audit Report thereon.

SHRI KIRTI VARDHAN SINGH to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research and Training Institute, Bangalore, for the period from 1.4.2022 to 30.11.2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Plywood Industries Research and Training Institute, Bangalore, for the period from 1.4.2022 to 30.11.2022.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Biodiversity Authority, Chennai, for the year 2024-2025.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Biodiversity Authority, Chennai, for the year 2024-2025.

SHRI SURESH GOPI to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2024-2025, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2024-2025.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Applied Nutrition, Jaipur, for the year 2024-2025, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Applied Nutrition, Jaipur, for the year 2024-2025.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Applied Nutrition, Kolkata, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Applied Nutrition, Kolkata, for the year 2024-2025.

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology & Applied Nutrition, Hajipur, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management, Catering Technology & Applied Nutrition, Hajipur, for the year 2024-2025.

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Nutrition, Shimla, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Nutrition, Shimla, for the year 2024-2025.

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Applied Nutrition, Srinagar, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Applied Nutrition, Srinagar, for the year 2024-2025.

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Applied Nutrition, Mumbai, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Applied Nutrition, Mumbai, for the year 2024-2025.

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering & Technology (Society), Gurdaspur, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering & Technology (Society), Gurdaspur, for the year 2024-2025.

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology & Applied Nutrition, Lucknow, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management, Catering Technology & Applied Nutrition, Lucknow, for the year 2024-2025.

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering & Nutrition, New Delhi, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management, Catering & Nutrition, New Delhi, for the year 2024-2025.

(11) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Hotel Management and Catering Technology, Noida, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Hotel Management and Catering Technology, Noida, for the year 2024-2025.

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management and Catering Technology, Thiruvananthapuram, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management and Catering Technology, Thiruvananthapuram, for the year 2024-2025.

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management and Catering Technology & Applied Nutrition, Bhopal, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management and Catering Technology & Applied Nutrition, Bhopal, for the year 2024-2025.

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Applied Nutrition, Bhubaneswar, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Applied Nutrition, Bhubaneswar, for the year 2024-2025.

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Dr. Ambedkar Institute of Hotel Management Catering & Nutrition, Chandigarh, for the year 2024-2025.

(ii) A copy of Review (Hindi and English versions) by the Government of the working of the Dr. Ambedkar Institute of Hotel Management Catering & Nutrition, Chandigarh, for the year 2024-2025.

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Applied Nutrition, Chennai.

(ii) A copy of Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Applied Nutrition, Chennai, for the year 2024-2025.

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Applied Nutrition, Ahmedabad, for the year 2024-2025.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Applied Nutrition, Ahmedabad, for the year 2024-2025.

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Applied Nutrition, Goa, for the year 2024-2025.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Applied Nutrition, Goa, for the year 2024-2025.

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Applied Nutrition, Gwalior, for the year 2024-2025.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Applied Nutrition, Gwalior, for the year 2024-2025.

(20) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Applied Nutrition, Guwahati, for the year 2024-2025.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Applied Nutrition, Guwahati, for the year 2024-2025.

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Applied Nutrition, Shillong, for the year 2024-2025.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Applied Nutrition, Shillong, for the year 2024-2025.

(22) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology & Applied Nutrition, Hyderabad, for the year 2024-2025.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management Catering Technology & Applied Nutrition, Hyderabad, for the year 2024-2025.

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Bengaluru, for the year 2024-2025.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management, Bengaluru, for the year 2024-2025.

(24) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013: -

- (a) (i) Review by the Government of the working of the India Tourism Development Corporation Limited, New Delhi, for the year 2024-2025.
- (ii) Annual Report of the India Tourism Development Corporation Limited, New Delhi, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the Pondicherry Ashok Hotel Corporation Limited, Puducherry, for the year 2024-2025.
- (ii) Annual Report of the Pondicherry Ashok Hotel Corporation Limited, Puducherry, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Review by the Government of the working of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2024-2025.
- (ii) Annual Report of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (d) (i) Review by the Government of the working of the Ranchi Ashok Bihar Hotel Corporation Limited, Patna, for the year 2024-2025.
- (ii) Annual Report of the Ranchi Ashok Bihar Hotel Corporation Limited, Patna, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (e) (i) Review by the Government of the working of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2024-2025.
- (ii) Annual Report of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (f) (i) Review by the Government of the working of the Kumarakruppa Frontier Hotel Private Limited, New Delhi, for the year 2024-2025.
- (ii) Annual Report of the Kumarakruppa Frontier Hotel Private Limited, New Delhi, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

SHRI SUKANTA MAJUMDAR to lay on the Table:-

- (1) A copy of the Notification No. F.No. 27021/2025-Estt./CSU/Ordinances (Pt. file-II) (Hindi and English versions) published in Gazette of India dated 28th October, 2025 notifying three Ordinances and one Regulations of the Central Sanskrit University, Delhi, mentioned therein, under sub-section (2) of Section 44 of the Central Sanskrit Universities Act, 2020.
- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 2024-2025, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, New Delhi, for the year 2024-2025.
- (3)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Udaipur, for the year 2024-2025, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Udaipur, for the year 2024-2025.
- (4)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Tiruchirappalli, for the year 2024-2025, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Tiruchirappalli, for the year 2024-2025.
- (5)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2024-2025, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2024-2025.

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Jammu, Jammu, for the year 2024-2025.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Jammu, Jammu, for the year 2024-2025, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Jammu, Nagrota, for the year 2024-2025.

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Palakkad, Palakkad, for the year 2024-2025.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Palakkad, Palakkad, for the year 2024-2025, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Palakkad, for the year 2024-2025.

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Durgapur, Durgapur, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Durgapur, Durgapur, for the year 2023-2024.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2024-2025.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2024-2025, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Madras, Chennai, for the year 2024-2025.

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Ropar, Rupnagar, for the year 2024-2025.

(ii) A copy of the Annual Accounts (Hindi and English versions) of Indian Institute of Technology Ropar, Rupnagar, for the year 2024-2025, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Ropar, Rupnagar, for the year 2024-2025.

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Nagpur, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Nagpur, for the year 2024-2025.

(13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Karnataka, Surathkal, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Karnataka, Surathkal, for the year 2024-2025.

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2024-2025.

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Kalyani, for the year 2024-2025, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Kalyani, for the year 2024-2025.

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2024-2025.

(ii) A copy of the Annual Accounts (Hindi and English versions) of Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2024-2025, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Design and Manufacturing Kancheepuram, for the year 2024-2025.

SHRI HARSH MALHOTRA to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Corporate Affairs, Gurugram, for the year 2023-2024, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the Indian Institute of Corporate Affairs, Gurugram, for the year 2023-2024.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

*New Delhi;
December 12, 2025*

UTPAL KUMAR SINGH
Secretary General